1	2	3
3.	Goa	0.00
4.	Jharkhand	0.00
5.	Kerala	35,52.33
6.	Madhya Pradesh	127,36.67
7.	Maharashtra	196,85.00
8.	Orissa	102,68.67
9.	Punjab	29,76.00
10.	Tamil Nadu	83,13.67
11.	Uttar Pradesh	185,56.33
12.	Uttaranchal	36,98.67
13.	West Bengal*	133,87.33
	DDP States	
14.	Andhra Pradesh	134,92.73
15.	Gujarat	109,27.49
16.	Haryana	40,68.09
17.	Himachal Pradesh	49,03.71
18.	Jammu & Kashmir	112,61.00
19.	Karnataka	160,40.34
20.	Rajasthan	332,73.18
	North East States	
21.	Arunachal Pradesh	54,75.00
22.	Assam	91,73.67
23.	Manipur	18,73.67
24.	Meghalaya	21,41.33
25.	Mizoram	15,33.00
26.	Nagaland	15,81.67
27.	Sikkim	6 <b>,</b> 57 <b>.</b> 00
28.	Tripura	18,98.00
	Total:	2315,83.21

<sup>\*</sup> Rs. 10.00 crores released to West Bengal on account of cyclone "Alla".

## PMGSY in Rajasthan

2700. SHRI RAMDAS AGARWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the amount allocated to Rajasthan in the current year under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the allocations of funds in respect of Rajasthan has been reduced this year as against previous year;
  - (c) if so, the reasons therefor;
- (d) by when pending projects in Rajasthan are likely to be covered by the Central Government;
- (e) whether there is any complaint of construction of roads deviating from the norms of PMGSY; and
- (f) if so, what corrective steps have taken by Government to check such irregularities in future?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) State-wise allocation of funds under Pradhan Mantri Gram Sadak Yojana (PMGSY) for the current year (2009-10) will be decided after the Budget Estimates are approved by the Parliament.

- (b) and (c) Does not arise.
- (d) There are no pending projects of Rajasthan to be covered by Government of India under PMGSY.
  - (e) Yes, Sir.
- (f) The complaints were sent to State Government for examination and taking remedial action. One complaint was inquired through National Quality Monitor (NQM), where no major deficiency was found. Steps taken to check irregularities are:
  - (a) A three tier quality monitoring system has been put in place.
- (b) There is regular monitoring of the progress of implementation of the projects through progress reports, periodic reviews and field visit of officers.
- (c) The State Governments have been advised for e-tendering the projects under PMGSY to expedite the process of tendering and also to ensure transparency.
- (d) Citizen information boards are displayed in local language at prominent locations in the benefited habitations indicating the volume of materials used in each layer of the pavement.
- (e) All the States have been advised to arrange for joint inspection of completed as well as on-going works with Hon'ble MPs, Hon'ble MLAs and functionaries of Panchayati Raj Institutions.

## Complaints about NREGS

†2701. DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.